

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Appointment against the posts of Accounts Clerk, Library Assistant and Data Entry Operator/ Computer Operator in the District Judiciary of UT of Jammu & Kashmir, advertised vide Notification No. 01 of 2019 dated 10.01.2019.

ORDER

No. 1281 of 2024/Psy

Dated: 21.08.2024

WHEREAS, several category of posts including the post of Data Entry Operator/Computer Operators were advertised vide Advertisement Notification No. 01 of 2019 dated 10.01.2019 for different Districts including the District of Ganderbal and the selection process was completed with the issuance of selection list and waiting list.

WHEREAS, one candidate namely Sh. Aabid Husain Rather S/o Sh. Ali Mohammad Rather R/o 559, Rather Mahalla Near Shah Sadiq Qalandar Chowk, Watlar, Ganderbal was appointed as Data Entry Operator/Computer Operator for District Ganderbal vide High Court Order No. 780 of 2024/Psy Dated 10.07.2024 and was directed to join his duties in the Court of Pr. District & Sessions Judge, Ganderbal.

WHEREAS, the Principal District & Sessions Judge, Ganderbal, vide his communication bearing No. 377/PDJG dated 07.08.2024 has informed this Secretariat that the above named appointee did not join on the post despite the lapse of stipulated joining time granted to the appointee.

WHEREAS, due to non-joining of the appointee, as per the standing procedure/rules the waiting list for the post of DEO/ Computer Operator for District Ganderbal, already issued vide High Court order No. 781 of 2024/Psy Date 10.07.2024, is required to be made operational.

THEREFORE, the appointment order issued in favour of Sh. Aabid Husain Rather S/o Sh. Ali Mohammad Rather R/o 559, Rather Mahalla Near Shah Sadiq Qalandar Chowk Watlar, Ganderbal is treated as cancelled and withdrawn. Further, Shri Aabid Ahmad Sheikh S/o Noor Mohammad Sheikh R/o 24, Sheikh Mohalla Nagbal near J&K Bank, Ganderbal, figuring at serial No.1 of the waiting list for District Ganderbal is appointed temporarily as Data Entry Operator/Computer

Operator in the Pay Grade (5200-20200+ 1900) and posted as such in the Court of Pr. District & Sessions Judge, Ganderbal against the available vacancy, within 10 days from the date of issuance of this order.

However, the appointment of the candidate shall be subject to the rider that if anything adverse is found against him during the course of verification of his character, antecedents and the testimonials, the same shall be liable to termination/cancellation.

By order


(M. K. Sharma)

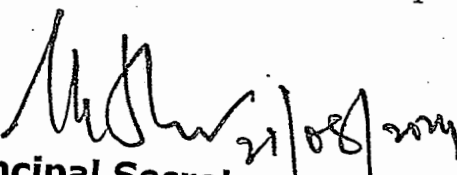
**Principal Secretary to,
Hon'ble the Chief Justice**

No : 1180-89/Psy-511

Dated : 21/08/2024

Copy to :

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
3. Registrar Computer, High Court of J&K and Ladakh, Srinagar for information
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information
5. Pr. District & Sessions Judge, Ganderbal, for information and n/a.
6. CPO e-Court, High Court of J&K and Ladakh, Srinagar/Jammu for uploading the same on the High Court website.
7. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
8. Secretary to Hon'ble Mr. Justice Sanjay Dhar.
- for the information of their Lordships
9. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of the same.
10. Office file.


**Principal Secretary to,
Hon'ble the Chief Justice**